IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI COURT-V

Item No.-307 IB-1794/ND/2019

IN THE MATTER OF:

Mr. Idemitus Lube India Pvt Ltd

Vs

M/s Nath Motors Pvt Ltd

....Applicant

....Respondent

SECTION

Under Section -9 of IBC, 2016

Order delivered on 10.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA HON'BLE MEMBER (JUDICIAL)

SHREK.K. VOHRA, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mrinali Prasad for RP

For the Respondent

: Adv. Aditya

ORDER

Ld. RP has put in appearance and submitted that she has filed the affidavit of service on 07.02.2020. However, the same is not on record. Registry is directed to trace out the same and place it on record.

Mr. Aditya appeared on behalf of Mr. Girish Bhatia, Ex-Director (Respondent no. 1). None present on behalf of Respondent nos. 2 & 3. Ld. RP submitted that vide order dated 24.01.2020 CA-605/C-V/ND/2020 stands disposed of.

From the perusal of record it appears that CA-605/C-V/ND/2020 was filed on behalf of the RP and the same was taken on record. But due to typographical error in the subsequent order it is also mentioned that "CA Allowed. Accordingly, with this order CA-605/C-V/ND/2020 stands disposed of" whereas vide order dated 21.01.2020, notice was ordered to be issued to the respondents who are the Ex-Directors of the CD. Therefore, we hereby correct that order and the order



dated 24.01.2020 shall be read as "An application bearing no. CA-605/C-V/ND/2020 under Section 33(2) of the IBC filed by the RP for initiating liquidation process of M/s Nath Motors Pvt. Ltd. (CIN No. U34300DL2003PTC118816. The same is taken on record" in place of "An application bearing no. CA-605/C-V/ND/2020 under Section 33(2) of the IBC filed by the RP for initiating liquidation process of M/s Nath Motors Pvt. Ltd. (CIN No. U34300DL2003PTC118816. The same is taken on record. CA Allowed. Accordingly, with this order CA-605/C-V/ND/2020 stands disposed of".

Respondent is directed to file their reply within one week from today , if any. List the case for 27.02.2020.

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(K.K. VOHRA) MEMBER (T) (ABNI RANJAN KUMAR SINHA) MEMBER (J)

(Lalit)